

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 34/441/NCLT/AHM/2017

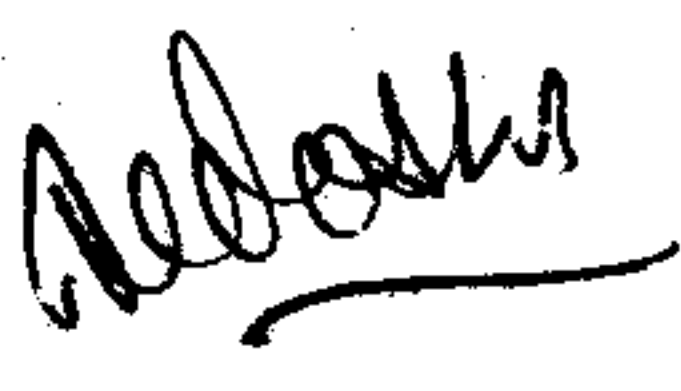
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017**

Name of the Company: Haldyn Glass Ltd.

Section of the Companies Act: Section 441 of the Companies Act, 2013

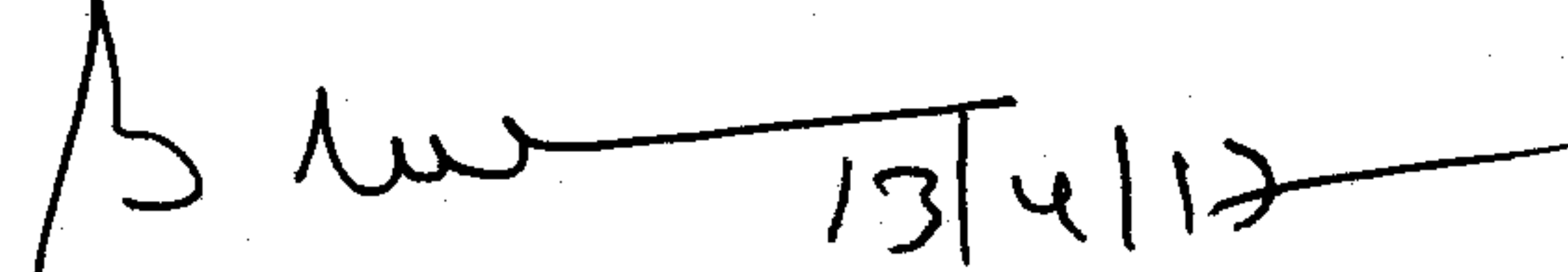
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ashish C. Doshi	Sec	Applicant	
2.				

ORDER

Learned PCS Mr. Ashish Doshi present for Petitioner.

At request of Learned PCS for Petitioner.

List the matter on 01.05.2017


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 13th day of April, 2017.